

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 5<sup>th</sup> September, 2013

No.HC.VII-01/2013/ 7844 /A. the High Court is pleased to promote temporarily the following Officer in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules and place him on probation as per Rules :-

Shri Mahmud Hussain Barbhuiya,  
Sub-Divisional Judicial Magistrate (M), Bajali, Barpeta

No.HC.VII-01/2013/ 7845 /A. On his temporary promotion to Grade-II of the Assam Judicial Service, Shri Mahmud Hussain Barbhuiya, Sub-Divisional Judicial Magistrate (M), Bajali is transferred and posted against the vacant post of Counselor, Family Court, Cachar, Silchar.

Shri Barbhuiya will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-01/2013/ 7846 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them on transfer as Sub-Divisional Judicial Magistrate (M) at the station/ Head-quarters in the districts as shown below against their names from the date of taking over charge as such:

Sl.No.	Name of the Officer	Designation	District	Head-quarters
1.	Shri Yusuf Azaz, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup, Guwahati	Sub-Divisional Judicial Magistrate (M)	Dhubri	Bilasipara ( <i>vice Shri Kalyan Kumar Pathak released from the Assam Judicial Service.</i> )
2.	Smti Nazmee Ayysha Ahmed, Special Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Guwahati	Sub-Divisional Judicial Magistrate (M)	Barpeta	Bajali ( <i>vice Shri Mahmud Hussain Barbhuiya temporarily promoted to Grade- II of the Assam Judicial Service.</i> )

By order,  
Sd/- M.K. Bhattacharjee,  
**REGISTRAR GENERAL**

Memo No.HC.VII-01/2013/ 7847 - 7874 /A.

Dated 05.09.2013

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar.
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.

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9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, NO.I, II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate \_\_\_\_\_
18. Shri Mahmud Hussain Barbhuiya, Sub-Divisional Judicial Magistrate (M), Bajali, Barpeta.
19. Shri Yusuf Azaz, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup, Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment immediately.
20. Smti Nazmee Ayysha Ahmed, Special Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Guwahati. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join her new assignment immediately.
21. The Sub-Divisional Judicial Magistrate (M)/ (S), \_\_\_\_\_
22. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
23. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
24. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- ✓ 25. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
26. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*M.S. 9.17*  
**REGISTRAR GENERAL**

*05/09/2013*